

(C)

1

M/s. A.R. Dash

N. Leone

N. Das

Mr. K.C. Mohanty

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No.....416.....1995

Ashutosh Chitrani.....Applicant (s)

Versus

Union of India & ors.....Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
		REGISTER S Registrar	9.1.0. At 501 is filed. 31.7.95
1	31.7.1995	Adjourned to 1.8.1995 at 2.30 PM. MEMBER (ADMINISTRATIVE)	In this application of 1995, the applicant has challenged the order of transfer. for Registration 31.7.95
2	1.8.95	Heard Shri A.R. Dash, Shri S.K. Mohanty and Shri K.C. Mohanty, learned counsels for the applicant, Respondent No.4 and the State Government of Orissa, respectively. This is a case which involves the transfers and postings of Senior Officers of I.F.S. Any further interference on behalf of any of the officers would be extremely undesirable. I direct the Principal Secretary, Forest & Environment Department, Government of Orissa, to take a final view over in the matter of these postings and issue necessary orders on or before 4th August, 1995, keeping in view all the personal circumstances of these two officers as well as the administrative exigencies. Until 5th August, 1995, the applicant as well as the Respondent 4, shall stay in their	31.7.95 Registration It needs to be statedly added that any such orders passed by the Principal Secretary/ Court, shall be final & binding on the applicant S. Respondent No.4.

OA. 416/95

(A)

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
.. 2	1.8.95	<p>present respective posts.</p> <p>Thus the application is disposed of. No costs.</p> <p>Send a copy of this order along with a copy of the original application to the Principal Secretary to Government, Forest & Environment Department, Orissa, Bhubaneswar and copies of the orders be made available to the counsel for both sides.</p> <p><i>S. D.</i></p> <p>MEMBER (ADMINISTRATIVE)</p>	<p>for admission & stay.</p> <p><i>Rath</i></p> <p>3/17</p> <p>3 each.</p> <p>08. NO. 2 dt-1-8-95</p> <p>A copy of order no. 2 along with copy of the application may be sent to R-2 by regd. post & said order copy given to the counsels for both sides.</p> <p><i>Rath</i></p> <p>2/8</p> <p>02.08.95</p> <p>S. D.</p> <p>Received copy of the order dt. 1-8-95 (N. Deekha) 2/8/95</p> <p>Received a copy of order dated 1-8-95 on behalf of Mr. K. G. Choudhury R. D. S. P. 3-8-95</p>

Receive copy for R-4
S. D. Adm. 4/8/95